

(b) District-wise number of tube-wells out of order as in 1950-51, 1968-69, and 1971-72 ;

(c) the number of new tube-wells sunk in each district including Calcutta between April, 1 and June 30, 1972 ; and

(d) how many of the new tube-wells in each district are in operation ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) to (d). The information is being collected from State Government and will be laid on the Table of the Sabha as and when received.

Misuse of Facilities meant for Backward Class

1184. SHRI C. K. JAFFER SHARIEF :
SHRI G. Y. KRISHNAN :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether facilities meant for Scheduled Castes and Scheduled Tribes and Backward Classes were being issued by some people, specially in the State of Mysore, by producing false certificates ; and

(b) if so, the measures adopted by Central Government in this regard to determine the Backward Classes ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Some cases have come to notice which have been referred to the concerned authorities for necessary action. The Government of Mysore has been asked to furnish information in this regard.

(b) The Central Government have empowered certain authorities in the State Governments/Union Territory Administrations for verification of the claims of Scheduled Castes and Scheduled Tribes for issue of Caste certificates and it has been impressed upon these authorities that proper verification be done before issue of certifications.

Incentive to marginal farmers for more Economical Holdings

1185. SHRI C. K. JAFFER SHARIEF :
Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have given any

incentive to the marginal farmers over the lands to make their holdings more economical, so far as Ceiling is concerned ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) and (b). Under the Central Sector Scheme 41 M. F. A. L. Development agencies set up in various selected areas of the country, to assist marginal farmers, who have holdings generally below one hectare, to take to improved agriculture and mixed farming with subsidiary occupations such as dairy, poultry and piggery. These M. F. A. L. agencies extend subsidy to identified marginal farmers up to 33-1/3% for investment towards capital expenditure for Agriculture, Minor Irrigation, Animal Husbandry, Poultry, Piggery, etc. in order to help them to go in for investment credit. Provision has also been made to grant subsidy upto 33-1/3% on value of inputs such as fertilizers, seeds, pesticides etc. The Agencies provide risk fund contribution at 11% in respect of short and medium term loans and 3% in respect of long term credit to co-operatives to induce them to increase the flow of credit to this weaker strata of farmers.

Report of the Committee appointed to study decline in Coconut Oil Price

1186. SHRI C. K. JAFFER SHARIEF :
SHRI G. Y. KRISHNAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Committee appointed to study the decline in the price of coconut oil has submitted its report ; and

(b) if so, the findings of the committee ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) Yes, Sir.

(b) A statement indicating the findings of the Study Team on Coconut situation in Kerala is attached.

Statement

Recommendations of the Study Team on Coconut situation in Kerala.

I. Short-term recommendations.

1. Hedging facility with the usual regulatory measures will not only stabilise prices